

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 50
Dated Guwahati, the 21st June, 2021

Hon'ble Mr. Justice Robin Phukan has assumed charge of the office of the Additional Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) on 21st June, 2021 at 10:00 A.M. as per Government of India's Notification **No. K.13018/01/2020-US.II** dated 18/06/2021, issued by the Additional Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

Sd/- Raktim Duarah,
REGISTRAR GENERAL

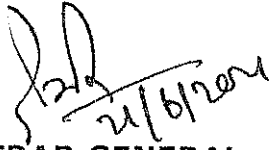
Memo No.HC.III-13/2021/2509-2534/G, dated Guwahati, the 21st June, 2021.

Copy to:-

- 1) The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi-110011.
- 2) The Additional Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification **No. K.13018/01/2020-US.II** dated 18.06.2021.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of _____.
- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, with a copy of Notification **No. K.13018/01/2020-US.II** dated 18.06.2021, for necessary action.
- 18) The Registrar (_____), Gauhati High Court, Guwahati.


16/6/2021

- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **No. K.13018/01/2020-US.II** dated 18.06.2021.
- 24) The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 25) The Private Secretary to Hon'ble Mr. Justice Robin Phukan, Judge, Gauhati High Court, Guwahati
- 26) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **No. K.13018/01/2020-US.II** dated 18.06.2021.


21/6/2021
REGISTRAR GENERAL
Asst. Secy
21.6.21

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K.13018/01/2020-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 18th June, 2021.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint of Shri Robin Phukan, to be an Additional Judge of the Gauhati High Court, for a period of two years with effect from the date he assumes charge of his office.

MP

18/6/2021

(Rajinder Kashyap)

Additional Secretary to the Government of India

Tele: 23383037

To

The Manager,
Government of India Press,
Minto Road, New Delhi.